Written Answers

(b) if so, what arrangements Government propose to make to utilise the reserves fully?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) No, Madam.

(b) Does not arise.

EXPANSION OF OIL REFINERIES

- *538. SHRI DEVI SINGH: Will the Minister of Petroleum and Chemicals be pleased to state:
- (a) whether any proposal has been submitted by the Soviet team, which recently visited India, for the expansion of oil refineries in the country; and
- (b) if so, what are the details of the proposal?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) No. Madam.

(b) Does not arise.

GOVERNMENT ASSISTANCE FOR PEAK' SCHOOLS

- *540. SHRI RAMGOPAL GUPTA: WILL the Minister of Education be pleased to
- (a) whether it is a fact that Government have accepted a suggestion made at the meeting of the National Board of Basic Education to extend Government assistance to outstanding schools;
- (b) if the reply to part (a) above be in the affirmative, whether Government have received any scheme in the matter; and
- (c) if so, the broad outlines of the said scheme?

TRE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRIMATI SOUNDARAM RAMACHANDRAN): (a) while summing up the discussions of the 2nd meeting of the National Board of Basic Education the suggestion to develop good schools as peaks of excellence with higher standards was supported.

(b) and (c) Government have not received any scheme in this regard from any outside organisation. However, a proposal to develop selected schools to serve as model institutions in the Fourth Plan is under consideration. Details of the proposal will be drawn up when allocations for the Fourth Plan are finally

बस्यायी सरकारी कर्मचारियों की बाजियों की भेजने पर रोक

*543. भी लक्ष्मी नारायण दास : क्या नह-कार्य मंत्री यह बताने की कूपा करेंगे कि:

- (क) क्या भ्रन्यत्र नियमित सेवा-नियोजन के बारे में बिल्कल अस्यायी कर्क-चारियों की ग्राजियों को भेजने पर कोई रोक है: धोर
- (ख) यदि हां, तो एक वर्ष में फितनी श्राजियां भेजी जा सकती हैं ?

TBAN ON FORWARDING OF APPLICATIONS OF TEMPORARY GOVERNMENT EMPLOYEES

- *543. SHRI L. N. DAS: Will the Minister of Home Affairs be pleased to state:
- (a) whether there is any restriction on forwarding applications of purely temporary employees for seeking regular employment elsewhere; and
- (b) if so, how many applications can be forwarded in a year?]

गृह-कार्य मंबालय में शाज्य मंत्री (बी जयसुख साल हायी) : (क) ग्रीर (ख) ऐसे विल्कुल ग्रस्थायी कर्मचारियों की जो षेशानिक प्रथवा तकनीकी पदों पर नियक्त नहीं हैं, प्रजियां भेजने पर कोई रोक नहीं है। हां जनहित की दृष्टि से मत्यंत ग्रावश्यक होने पर ग्रजियां रोकी जा सकती हैं। ग्रस्थायी विभागों या संस्थायों में या ऐसे विभागों या संस्थाओं में जहां वैज्ञानिक या तकनीकी

^{†[]} English translation.